ORDER

In continuation to this Ministry's Office Order of even number dated 09.07.2014 and 14.10.2014, sanction of the Competent Authority is hereby conveyed for the creation of the following two temporary posts in the personal establishment of Minister of Corporate Affairs (Shri Arun Jaitley) w.e.f. 31.01.2018.

Posts created

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the post</th>
<th>Pay Band</th>
<th>No. of Posts</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Peon</td>
<td>Level-01, ₹18000-56900</td>
<td>2</td>
</tr>
</tbody>
</table>

2. The above two posts have been created by surrendering the following temporary posts sanctioned in the personal staff of Minister of Corporate Affairs (Shri Arun Jaitley) vide order dated 9.7.2014.

Posts surrendered

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of the post</th>
<th>Pay Band</th>
<th>No. of Posts</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Assistant Private Secretary</td>
<td>Level-08, ₹47600-151100</td>
<td>1</td>
</tr>
</tbody>
</table>

3. The posts created will be co-terminus with the tenure of the present Minister (Shri Arun Jaitley).

4. The expenditure involved is debitable to:-

Demand No.17 - Ministry of Corporate Affairs
3451 - Secretariat Economic Services (Major Head)
00.090 - Secretariat (Minor Head)
05 - Ministry of Corporate Affairs
05.03 - Establishment
05.03.01 - Salaries for the year 2017-18

2. This issues with the concurrence of DoPT vide their OM NO.8/16/2017-CS.II(C) dated 17.01.2018 and approval of Ministry of Finance vide their ID Note No.703399/E.Coord.I/2018 dated 02.02.2018.

(Riazul Haque)
Under Secretary to the Govt. of India

1. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. Cash Section.
3. PS to CAM/MOS.

Contd...
4. Office of Secretary/DGCoA/JS(K)/JS(G)/JS(AC)/EA/DDG/Adv.(Cost)/DILs
5. JS&FA, Ministry of Corporate Affairs, New Delhi.
6. General/Vigilance/Library.
7. Shri K. Salil Kumar, Under Secretary, CS-II Division, Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi.
9. e-Governance cell to place it on MCA website under the miscellaneous column.
10. Guard File.